

### **Accumulation of Silt in the River Beds in North India**

250 SHRI RAMLAL RAHI Will the Minister of WATER RESOURCES be pleased to state

(a) whether silt has accumulated in the river beds in North India due to continuous floods resulting in the decline of the depth of rivers and the increase of the area of inundation

(b) whether Government propose to conduct a scientific study in this regard and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA) (a) to (c) During the course of their journey rivers continually seek adjustment of their beds and banks on account of the silt picked up from one place and deposited at the other. Studies in the morphology of the rivers Brahmaputra and Kosi have already been taken up

### **Houses to Retired Persons**

251 SHRI GANGA CHARAN LODHI Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the number of retired Government employees who have registered themselves with DDA for allotment but have not been allotted houses by Delhi Development Authority under its retired persons scheme

(b) the time by which Government propose to provide them houses,

(c) whether there is any housing scheme for employees who are to retire recently and

(d) if not, the alternative arrangement for such employees?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASLI MARAN) (a) and (b) Out of 11052 registrants, all except 2022 persons registered under the Special Self-Financing Scheme for retired/retiring public servants have been allotted houses. The persons still left have to apply for allotment indicating site of their choice in response to public advertisements issued by DDA in this regard from time to time

(c) and (d) There is no fresh housing scheme for retired/retiring public servants who are not already registered under the various housing schemes but such retired/retiring public servants are given priority in allotment provided they apply for the same in response to notices issued by DDA from time to time

[English]

### **Ayurvedic And Unani Formulary in C.G.H.S.**

252 SHRI KIRPAL SINGH Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) the formulary of Ayurvedic and Unani medicines followed in the C G H S dispensaries

(b) the time by which the indenting system is likely to be introduced in C G H S Unani Dispensaries/Units

(c) the steps being taken by Government to engage more reputed manufacturers/suppliers of Unani medicines for supplying Unani/Ayurvedic medicines to the C G H S dispensaries/units, and

(d) the step taken to ensure that only quality medicines are supplied?

THE MINISTER OF HEALTH AND